PROFORMA FOR DECLARATION OF ASSETS (As on 31-03-2012)

Name of offecer(In Full):

Date pf Birth :

Present post held

PANKAJ ALOK TIRKEY

17 MARCH 1980

XV CJ-2, RAIPUR C.G

THE RESTORES			Immovable Property	
Name of District. Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchas lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		5
1	2	3	4	J (T : 1
Gram- Dhumadanr p.h.n. 8 Teh. Kunkuri, Dist- jaspur.	Agriculture land 224/05 225/04 230/06 234/04 274/04 Total	-0.04 hct -0.02 hct -0.559 hct -0.405 hct -0.405 hct -1.611 hct	Shri Raphael Tirkey Father- son	Inhrtitance (Joint property)
		Movab	le Property (Valued above 25,000/- of Rs.	
Name of Articles				000/
	Vehicls S W	Self – Car C.G. 04 ife- Scooter C.G.	HB 8423 (Ford Figo Zxi, Value approx- 3,00 04 DN 4094 (Mahendra Scooty Value approx	x- 25,000/-)
			Jewellary(Lump Sum)	
Jewellary (Worth Rs.)		Gold- 30 Gms,	Silver 200 Gms (Value- approx- 90,000/-)	

	Shares/De	ebentures	
Name o	of issuing Company 1	Nos. of Shares	
	Life Insurance F	olicy & Others	
Name	of Issuing Company 1	Amount 2	
	LIC	Self- Jeevan saral – 5,00,000/- (Qly,pre-6,125) - Jeevan aanand- 3,00,000/-(Hly,pre-7,939) Wife- 55,000/-(Hly,pre-1,795)	
	Bank Deposites/Secu	rities & Investments	
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	Oriantal Bank oF Commerce	Raipur	Self- 50,000/- Wife- 50,000/- (one year)
2) Savings Bank A/CS	Oriantal Bank oF Commerce	Raipur	15,155/-
3) PPF			
4) GPF			
5) NSS			
6) Others			

In case where it is not possible to assess the the value accurately the approximate value in relation to present condition may be indicated Note:- The expected declaration on assets is subject to Provisions of C.G. Civil Services (Conduct Rules 1965.

Signature & Date

Pankay Alok Tiokey

NV civil Judge class-2

Raipho (CB)